NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : CP/36/2017

NAME OF THE PETITIONER(S)

: P.S SASIDHARAN

NAME OF THE RESPONDENT(S)

: PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Por k. MOORTHY.

B. CHRIST DAS.

Counsel for petitionels

ORDER

Counsel for petitioner present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal as he is held up at the Hon'ble High Court of Madras. Counsel for respondent present. Time is extended at request for hearing submissions by both the counsels. Put up on 12.12.2017.

-Se -

S Vijayaraghavan Member (Technical) -sd-

K Anantha Padmanabha Swamy Member (Judicial)